

NOTICE

In partial modification to the judicial assignment of the High Court of Bombay at Goa, Panaji-Goa which has come into effect from 4th January 2018, it is hereby notified for the information of the Advocates and parties appearing in person that the Hon'ble the Acting Chief Justice is pleased to approve following partial modification with effect from 20th February 2018 :

<p>The Hon'ble Shri Justice N.M. JAMDAR AND The Hon'ble Kum. Justice NUTAN D. SARDESSAI Commercial Appellate Division Bench</p>	<p>FROM MONDAY TO WEDNESDAY</p> <p>(A) All Civil Writ Petitions. (B) All Public Interest Litigations. (C) All other Civil work.</p> <p>ON THURSDAY AND FRIDAY</p> <p>(A) All Criminal Writ Petitions. (B) All Criminal Appeals. (C) All other Criminal work.</p>
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NOTE :- The **Hon'ble Shri Justice N.M. JAMDAR** is designated to be the Judge for appointment of arbitrator in applications under Section 11 of the Arbitration and Conciliation Act, 1996 and to hear and decide matters under the Companies Act, 1956 and Companies Act, 2013.

High Court, Appellate Side,
Bombay.

By order,

Date : 15th February 2018

Sd/-
(Ajit N. Mare)
Registrar (Judl-I)